

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

### MAK MOBILITY PRIVATE LIMITED OPERATING IN MANUFACTURING OF MOBILE COMMUNICATION EQUIPMENT AT DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MAK MOBILITY PVT LTD PAN: AAHCM9508R CIN: U32109DL2012PTC236636
2.	Address of the registered office	509 SHAKUNTALA BUILDING 59 NEHRU PLACE NEW DELHI, South Delhi, NEW DELHI, Delhi, India, 110019.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Fixed Asset Details not known
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://drive.google.com/drive/folders/1VTgBVClO4qT9nPEaN2q-clAfm-x4xK2?usp=drive_link">https://drive.google.com/drive/folders/1VTgBVClO4qT9nPEaN2q-clAfm-x4xK2?usp=drive_link</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://drive.google.com/drive/folders/1VTgBVClO4qT9nPEaN2q-clAfm-x4xK2?usp=drive_link">https://drive.google.com/drive/folders/1VTgBVClO4qT9nPEaN2q-clAfm-x4xK2?usp=drive_link</a>
10.	Last date for receipt of expression of interest	20.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.03.2024
12.	Last date for submission of objections to provisional list	04.04.2024
13.	Date of issue of final list of prospective resolution applicants	14.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.04.2024
15.	Last date for submission of resolution plans	19.05.2024
16.	Process email id to submit Expression of Interest	cirp.mak@gmail.com



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Anil Kumar Mittal

Resolution Professional

Registration Number: IBBI/PA-002/IP-N00742/2018-2019/12263

Registered Address: 5/99, Sector-2, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh-201005

For Mak Mobility Private Limited

Date: 05.03.2024

Place: Delhi